

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 54/2015  
RT CP NO. 78/Chd/Pb./2017**

M/s. Kotak Mahindra Bank Ltd. ...Petitioner

Versus

M/s. Silver Oaks Township Pvt. Ltd. ...Respondent

Present: None.

The matter has wrongly been listed today whereas it is fixed for  
29.09.2017.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

September 21, 2017.  
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